

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 25

IA No. 285/JPR/2020

CA No. 36/JPR/2021

In

CP No. 320/59-241-242-244/JPR/2019

Under Section 59-241-242-244 of
Companies Act, 2013

In the matter of:

Mr. Mahesh Kumar Jain

...Petitioner/Applicant

Versus

Vivacity Mall Private Limited & Others

... Respondents

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. K.K. VOHRA, TECHNICAL MEMBER**

ORDER

List on 05.10.2021.

-Sd-
(K.K. Vohra)
Technical Member

August 12, 2021

-Sd-
(Ajay Kumar Vatsavayi)
Judicial Member